

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (S-W),
DWARKA COURTS : NEW DELHI.

ORDER

In order to curtail inconvenience to the Lawyers and litigants, Ms. Niyay Bindu, Presiding Officer, MACT-02/successor shall occupy and hold her court in court room number 613 **with immediate effect:-**

Sd/-
(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

No. 4561-4606/PD&SJ/NK/DWK/2021

Dated : 23.02.2021

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi
2. The Ld. Principal District & Sessions Judge (HQ), THC Delhi.
3. The Concerned Judicial Officer, Dwarka Courts.
4. The Administrative Civil Judge, Dwarka Courts.
5. Reader/PS to the undersigned.
6. Sr. AO (J) /Branch Incharge(s) of all Branches, Dwarka Courts.
7. The Branch Incharge, Computer Branch, Dwarka Courts (***For uploading on the website of Dwarka Courts***)
8. The Caretaker, Dwarka Courts to do the needful immediately.
9. The President/Hony. Secretary, Dwarka Court Bar Association, Dwarka.
10. The Chief Prosecutor, Prosecution Branch, Dwarka Courts.
11. Notice Boards, Dwarka Courts.
12. Guard File.

Sd/-
Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.